

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.1

S. Tax Appeal No. 110 of 2009

Date of Hearing/Decision : 23.07.2019

M/s. S. K. Mineral Handling (P) Ltd.

Appellant (s)/Applicant (s)

VERSUS

Commissioner of Central Excise, Customs & Service Tax, BBSR-II

Respondent (s)

APPEARANCE :

Shri Kartik Kurmy, Advocate for the Appellant
Shri D. Halder, AC, AR for the Respondent

ORDER :

Heard both sides.

2. Order reserved.

Sd/-

(P. K. Choudhary)

Member (Judicial)

Sd/-

(P. V. Subba Rao)

Member (Technical)

Pooja